

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 97/TT/2011

Subject : Determination of transmission tariff for Assets of (I) 400 kV Parli Switching stations (new) with Bus Reactor and Bhadrawati-Parli 400kV D/C LIne Parli (POWERGRID)-Parli (MSETCL) first circuit (Anticipated DOCO: 1.4.2011) (ii) Combined Assets of 400 kV Parli Switching Station (New) with Bus Reactor and Bhadrawati Parli 400kV D/C LIne, 400 KV Parli(PGCIL) –Parli(MSETCL) 1st circuit (anticipated DOCO 1.4.2011) and 400 kV Parli (PGCIL)- Parli(MSETCL) 2nd circuit (anticipated DOCO 1.5.2011)(iii) Combined assets of (ii) & 400 kV D/C Wardha-Parli line along with associated bays (anticipated DOCO 1.7.2011) under WRSS-II, Set-A Scheme of Western Region for tariff block 2009-14 period.

Date of hearing : 4.7.2013

Coram : Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : PGCIL, New Delhi

Respondents : Madhya Pradesh Power Trading Company Limited & 7 others

Parties present : Shri S.S Raju, PGCIL
Shri M.M. Mondal,PGCIL
Shri J. Mazumdar, PGCIL
Shri Shashi Bhusan, PGCIL
Shri Sanjay Sinha, PGCIL
Shri P. Sharad, PGCIL
Shri Padamjit Singh, PSPCL
Shri T.P.S. Bawa, PSPCL
Shri R.B. Sharma, Advocate,BRPL
Mrs. Megha Bajpeyi, BRPL
Shri Himanshu Chauhan, BRPL

Record of Proceedings

The representative of the petitioner submitted that they have already made their submissions and requested the Commission to issue order in the matter.

2. The Commission observed that the petitioner has not filed the information sought vide letter dated 22.1.2013 and directed the petitioner to submit the information given below on affidavit latest by 15.7.2013, with a copy to the respondents. The Commission also directed that there would be no further hearing in the matter.

"Separate Management certificates (reconciling with Auditor's certificate dated 7.11.2011) for the capital expenditure incurred up to date of commercial operation and additional capital expenditure upto 31.3.2014 in respect of the following assets:-

- (i) 400 kV Parli Switching Station (New) with Bus Reactor,
- (ii) Bhadrawat-Parli 400 kV D/C Line Parli, and
- (iii) 400 kV Parli (POWERGRID)-Parli (MSETCL) D/C line."

3. Subject to the above, order in the petition was reserved.

By the order of the Commission,

Sd/-
T. Rout
Joint Chief (Law)

